

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. C.P. 3897/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.02.2021**.

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd

SECTION 66 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

None appeared for petitioner. List this matter on **25.03.2021** for appearance
of the petitioner/dismissal of the Company Petition.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)